

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:7440
ANSWERED ON:22.05.2012
JATROPHA PLANTATION
Guddu Shri Premchandra

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the companies and the area of land allotted for the plantation of Jatropha plant and the quantum of yield therein during each of the last three years;
- (b) the area of allotted land lying vacant and the reasons therefor, State-wise; and
- (c) the steps taken/proposed to be taken by the Government to encourage the farmers for full use of allotted land?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): Ministry of Agriculture has not allotted any land to the companies for plantation of Jatropha plant. However, National Oilseeds and Vegetable Oils Development (NOVOD) Board, a statutory body under the administrative control of Department of Agriculture & Cooperation, is the nodal agency for promoting Tree Borne Oilseeds including Jatropha plant through various research / implementing agencies such as Indian Council of Agricultural Research (ICAR), State Agricultural Universities (SAU), Council of Scientific and Industrial Research (CSIR) and Indian Council of Forest Research Institute (ICFRI) etc. The details of plantation of Tree Borne Oilseeds including Jatropha undertaken by the Board are at Annexure-I.
- (c): The NOVOD Board encourages the farmers to take up Jatropha Plantation and other TBOs by conducting training programmes for the farmers, trainers' training and seminars etc. through various implementing agencies. Various useful publications brought out by NOVOD Board are also distributed amongst farmers.